

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

O.A. NO. 270/2023

**IN THE MATTER OF:-**

MS. SHRANKHLA MITTAL

... Applicant

Versus

GOVT. OF NCT OF DELHI & ORS.

..... Respondents

**D.O.H:- 14/12/2023**

**INDEX**

S.N.	Particulars	Pages
1.	Status Report on behalf of Respondent/MCD.	2-4
2.	The Chart in Tabular Form with the respect to total number of Restaurant, Bars and Eateries operating in the area as <u>Annexure-A</u> .	5-9

Through

  
Puja Kalra  
(Advocate)

Standing Counsel for MCD  
Ch. No. 430/431, Lawyers Chambers  
Delhi High Court, New Delhi.

*Dated:- 11.12.2023*

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI  
O.A. No. 270/2023

**IN THE MATTER OF:-**

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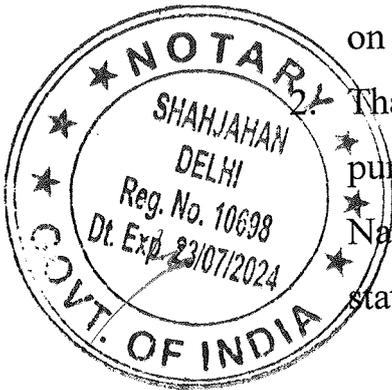
**STATUS REPORT BY WAY OF AN AFFIDAVIT ON  
BEHALF OF THE RESPONDENT MUNICIPAL  
CORPORATION OF DELHI (MCD) PURSUANT TO  
ORDER DATED 06/11/2023.**

AFFIDAVIT OF DR. SANJAY SINHA S/O SH. B.K. SINHA AGED ABOUT 52 YEARS, DY. HEALTH OFFICER, SOUTH ZONE, MUNICIPAL CORPORATION OF DELHI, GREEN PARK NEW DELHI:-

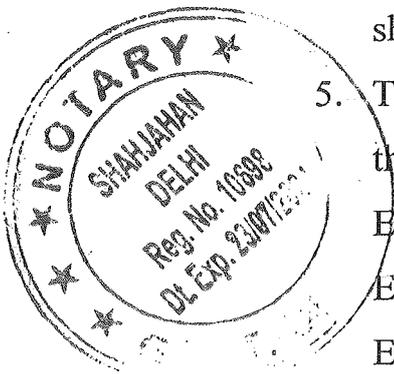
I, the deponent above named, do hereby solemnly affirm as state as follows:

1. That I am presently posted as Deputy Health Officer, South Zone , MCD, Green Park, New Delhi and am conversant with the facts of the case, as such am competent to depose the instant affidavit, on the basis of the official record maintained and made available, on behalf of Respondent MCD.

That the instant status report / affidavit is being filed pursuant to order dated 06/11/2023 of this Hon'ble National Green Tribunal and in furtherance to earlier status report already filed in the matter.



3. That pursuant to aforesaid order in direction of this Hon'ble Green Tribunal, with regard to providing the complete information in respect of total numbers of restaurants, bars and eateries, operating in the area i.e. Village Hauz Khas, New Delhi, so as to ascertain the same, the area in question has again been got inspected through area field staff of Public Health Department of South Zone – MCD on 21/11/2023, 24/11/2023, 28/11/2023, 29/11/2023, 02/12/2023, 04/12/2023, 05/12/2023 and 06/12/2023 and also referred to the record available with the department.
4. That on inspection and referring to the record, the requisite information in Tabular Form with the respect to total number of Restaurant, Bars and Eateries operating in the area alongwith their compliance status regarding obtaining of Health Trade License and action taken against them is annexed herewith in the shape of a Chart as Annexure-A.
5. That as can be observed from the aforesaid chart that there are total 35 Nos. of Eating Houses / Establishments in the area in question. Out of said 35 Eating Houses / Establishments, 30 Eating Houses / Establishments are running with valid Health Trade License and 03 Nos. of Eating Houses were found closed. As regards, remaining 02 Nos. of Eating Houses, where no Health Trade License was found obtained, the department has already undertaken the necessary sealing action by following due process and



also sealed them under the relevant provisions of DMC Act, 1957.

*[Signature]*  
Deponent  
Dr. Sanjay Sinha  
Dy. Health Officer/SZ/MCD

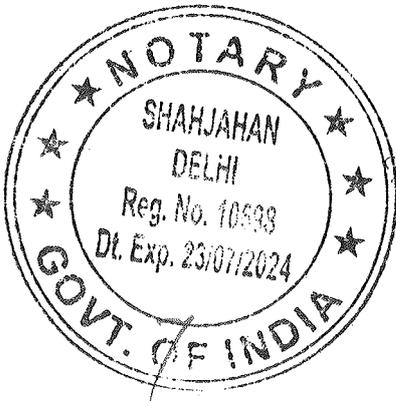
**VERIFICATION:**

Verified at Delhi on this 11 DEC 2023 day of December-2023, that the contents of the above affidavit are true and correct to my knowledge derived from the official records maintained by the MCD and I believe the same to be true and correct.

*[Signature]*  
I identified the deponent who has signed/put in my presence.

11 DEC 2023

*[Signature]*  
Deponent  
Dr. Sanjay Sinha  
Dy. Health Officer/SZ/MCD



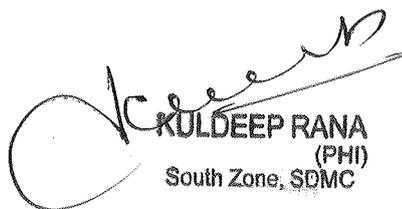
CERTIFIED THAT THE DEPONENT  
has been read & explained to me and  
that the contents of the affidavit which  
have been read & explained to me are  
true and correct to this knowledge  
*[Signature]*  
Notary Public

**CHART CONTAINING INFORMATION IN TABULATION FORM PURSUANT TO ORDER DATED 6/11/2023:**

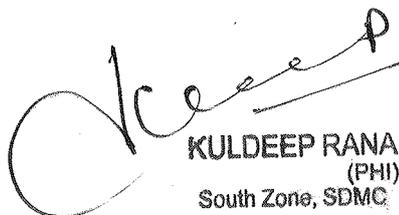
S. No.	Name of Eating Establishment	Address of Establishment	Health Trade License Obtained or Not	Action Taken	Disposal of Garbage
1	The Heaven Box	1, First Floor, Hauz Khas Village, New Delhi	Health Trade License obtained under Section 417/420/421/422 as per DMC Act	NA	Fix Compactor Transfer Station (FCTS)/ Dhalao at Entry Gate of Hauz Khas Village
2	Coast Café	H2, Second Floor, Hauz Khas Village, New Delhi	Health Trade License obtained under Section 417/420/421/422 as per DMC Act	NA	-Do-
3	Elmas	5A First & Second Floor, Hauz Khas Village, New Delhi	Health Trade License obtained under Section 417/420/421/422 as per DMC Act	NA	-Do-
4	Epic	8A First Floor, Hauz Khas Village, New Delhi	Health Trade License obtained under Section 417/420/421/422 as per DMC Act	NA	-Do-
5	WOW Momos	8A Ground Floor, Hauz Khas Village, New Delhi	Health Trade License obtained under Section 417/420/421/422 as per DMC Act	NA	-Do-
6	Social	9A & 12A First & Second Floor, Hauz Khas Village, New Delhi	Health Trade License obtained under Section 417/420/421/422 under DMC Act	NA	-Do-
7	Down Town	26, First Floor, Hauz Khas Village, New Delhi	Health Trade License obtained under Section 417/420/421/422 as per DMC Act	NA	-Do-

  
**KULDEEP RANA**  
 (PHI)  
 South Zone, SDMC

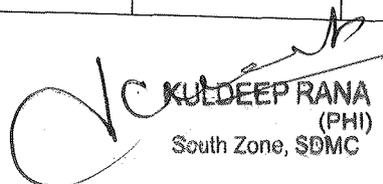
8	Oval Bean Café	26, Ground Floor, Hauz Khas Village, New Delhi	Health Trade License obtained under Section 417/420/421/422 as per DMC Act	NA	-Do-
9	Red Frog	26, Second Floor, Hauz Khas Village, New Delhi	Health Trade License obtained under Section 417/420/421/422 as per DMC Act	NA	-Do-
10	Hauz Khas Official	28, First Floor, Hauz Khas Village, New Delhi	Health Trade License obtained under Section 417/420/421/422 as per DMC Act	NA	-Do-
11	Sonido	30A, Ground Floor, Hauz Khas Village, New Delhi	Health Trade License obtained under Section 417/420/421/422 as per DMC Act	NA	-Do-
12	Rehab Café	30A, Second Floor, Hauz Khas Village, New Delhi	Health Trade License obtained under Section 417/420/421/422 as per DMC Act	NA	-Do-
13	Khazana (Lama Kitchen)	50A, Second Floor, Hauz Khas Village, New Delhi	Health Trade License obtained under Section 417/420/421/422 as per DMC Act	NA	-Do-
14	Mia Bella	51A, First & Second Floor, Hauz Khas Village, New Delhi	Health Trade License obtained under Section 417/420/421/422 as per DMC Act	NA	-Do-
15	Ogaan India	1 Third Floor, Hauz Khas Village, New Delhi	Health Trade License obtained under Section 417/420/421/422 as per DMC Act	NA	-Do-

  
 KULDEEP RANA  
 (PHI)  
 South Zone, SDMC

16	Street Food	8, Hauz Khas Village, New Delhi	Health Trade License obtained under Section 417/420/421/422 as per DMC Act	NA	-Do-
17	Match Box	9A Hauz Khas Village, New Delhi	Health Trade License obtained under Section 417/420/421/422 as per DMC Act	NA	-Do-
18	Night Lyf	A1/1, First Floor, Hauz Khas Village, New Delhi	Health Trade License obtained under Section 417/420/421/422 as per DMC Act	NA	-Do-
19	Imperfecto	A1/1, Third Floor, Hauz Khas Village, New Delhi	Health Trade License obtained under Section 417/420/421/422 as per DMC Act	NA	-Do-
20	Strings Musical Bar	A1 Second Floor, Hauz Khas Village, New Delhi	Health Trade License obtained under Section 417/420/421/422 as per DMC Act	NA	-Do-
21	Mafiaso	28, Second Floor, Hauz Khas Village, New Delhi	Health Trade License obtained under Section 417/420/421/422 as per DMC Act	NA	-Do-
22	Barsoom	26, Third Floor, Hauz Khas Village, New Delhi	Health Trade License obtained under Section 417/420/421/422 as per DMC Act	NA	-Do-
23	Tea Room	1 Second & Third Floor, Hauz Khas Village, New Delhi	Health Trade License obtained under Section 417/420/421/422 as per DMC Act	NA	-Do-

  
**KULDEEP RANA**  
(PHI)  
South Zone, SDMC

24	HKV Bar Exchange (Vipur)	11, Second Floor, Hauz Khas Village, New Delhi	Health Trade License obtained under Section 417/420/421/422 as per DMC Act	NA	-Do-
25	Chicago Pizza	26, Ground Floor, Hauz Khas Village, New Delhi	Health Trade License obtained under Section 417/420/421/422 as per DMC Act	NA	-Do-
26	Lake View Bistro	12B, Ground Floor, Hauz Khas Village, New Delhi	Health Trade License obtained under Section 417/420/421/422 as per DMC Act	NA	-Do-
27	Naivedam	1, Ground Floor, Hauz Khas Village, New Delhi	Health Trade License obtained under Section 417/420/421/422 as per DMC Act	NA	-Do-
28	Record Room	12B First Floor, Hauz Khas Village, New Delhi	Health Trade License obtained under Section 417/420/421/422 as per DMC Act	NA	-Do-
29	Hustle/ Paradise	30B, Second Floor, Hauz Khas Village, New Delhi	Health Trade License obtained under Section 417/420/421/422 as per DMC Act	NA	-Do-
30	Night Angle	30, Second Floor, Hauz khas Village, New Delhi	Health Trade License obtained under Section 417/420/421/422 as per DMC Act	NA	-Do-
31	Fork You	30A, First Floor, Hauz Khas Village, New Delhi	Applied for Health Trade License	Presently Closed	Presently Closed
32	Amplifier	30, Third Floor, Hauz Khas Village, New Delhi	Applied for Health Trade License	Presently Closed	Presently Closed

  
**KULDEEP RANA**  
(PHI)  
South Zone, SDMC

33	The Mansion Bar & Global Kitchen	T6 B, Second & Third Floor, Hauz Khas Village, New Delhi	Activity Found Closed	Presently Closed	Presently Closed
34	Bootlegger Resto Bar	A1 Third Floor, Hauz Khas Village, New Delhi	Without Health Trade License	Sealed under Section 417, 423 as per DMC Act	Sealed under Section 417, 423 as per DMC Act
35	Monkey Boy	30, Ground Floor, Hauz Khas Village, New Delhi	Without Health Trade License	Sealed under Section 417, 423 as per DMC Act	Sealed under Section 417, 423 as per DMC Act

**Summary:**

- |                                     |   |    |
|-------------------------------------|---|----|
| 1. Applied for Health Trade License | : | 35 |
| 2. Licensed Health Trade            | : | 30 |
| 3. Presently Closed                 | : | 03 |
| 4. Sealed by DMC Act                | : | 02 |

Submitted for information please.

DHO/SZ

  
Dr. Sanjay Sinha  
Dy. Health Officer/SZ/MCD

  
A/c PH/SZ  
KULDEEP RANA  
(PHI)  
South Zone, SDMC